

DIVISION BENCH
COURT - II

P-105

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1100(KB)2018
IA(I.B.C)/600(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH NOVEMBER, 2023, 10:30 A.M

IN THE MATTER OF	SAHA & COMPANY VS APEEJAY TEA LTD.
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] for the Operational Creditor
Mr. P.P. Bishwal, Adv.

Ms. Urmila Chakraborty, Adv.] for the Respondent
Ms. S. Santra, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. In view of order dated 19.09.2023 of this Tribunal, an appeal has been filed before the Hon'ble NCLAT in a related matter.
3. In view of this statement, this matter stands adjourned to **28.11.2023**.

**Arvind Devanathan
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**